

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date:07th July, 2017

Time : 10.30 A.M.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR HEARING				
1.	Appeal No. 19/2017(CZ) (M.A.No.185/17)	Neeraj Dave Vs MP SEIAA & 5 Ors.	Mr. Ajay Gupta, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv.	
2.	Appeal No. 20/2017(CZ) (M.A.No.186/17)	Neeraj Dave Vs MP SEIAA & 5 Ors.	Mr. Ajay Gupta, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv.	
3.	Original Application No. 119/2016(CZ)	Krishnadas & 3 Ors. Vs. State of M.P. & 5 Ors.	Mr. Mahesh Prasad Shukla, Adv. Mr. Sachin K. Verma, Adv. Mr. Ajay Gupta, Adv.	
4.	Original Application No. 145/2015(CZ)	Afsar Khan Vs. State of M.P. & 3 ors.	Mr. Rajesh Chand, Adv. Mr. Ajay Gupta, Adv. Mr. Rajneesh Gupta, Adv. Mr. Parag Gupta, Adv. Mr. Nishant Goel, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv.	
FOR COMPLIANCE				
5.	Original Application No. 123/2016(CZ) (M.A.No.36/17)	Eco Green Park Society Vs. M/s Om Construction and Builders & 4 Ors.	Mr. Dharamveer Sharma, Adv. Mr. Gunjan Chowksey, Adv. Mr. Sachin K. Verma, Adv.	

. For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in